

Annexure-1

Name of the corporate debtor: Indison Agro Foods Limited ; Date of commencement of CIRP: 03-Mar-2023; List of creditors as on: 03.08.2023

**List of secured financial creditors belonging to any class of creditors
(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		
1	State Bank Of India	16.03.2023	3,29,37,57,441.46	2,37,48,10,828.74	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	51.43%	91,89,46,612.72	Since the calculations cant be substantiated because of different versions of joint lenders , we are left with no option & are compelled to go as per calculations arrived on basis of books & other evidences to safeguard interest of all stakeholders.
2	Indian Bank	16.03.2023 & 17.04.2023	2,36,25,74,715.85	1,71,49,61,582.33	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	37.14%	64,76,13,133.52	Since the calculations cant be substantiated because of different versions of joint lenders , we are left with no option & are compelled to go as per calculations arrived on basis of books & other evidences to safeguard interest of all stakeholders
3	Omkara assets reconstruction pvt.ltd.	16.03.2023 & 17.04.2023	64,27,34,709.30	52,77,87,045.94	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	11.43%	11,49,47,663.36	Since the calculations cant be substantiated because of different versions of joint lenders , we are left with no option & are compelled to go as per calculations arrived on basis of books & other evidences to safeguard interest of all stakeholders
			6,29,90,66,866.61	4,61,75,59,457.00					100.00%	1,68,15,07,409.61	

3. ICICI BANK LTD HAS ASSIGNED DEBT TO OMKARA ASSETS RECONSTRUCTION LIMITED